

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR.CHIRAG BHANU SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s).
1361-1365/2016

PRADEEP KUMAR

Petitioner(s)

VERSUS

STATE OF U.P AND ANR. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 29/07/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr.R.P.S.Yadav,adv.
 Mr. Vipin Kumar Jai,Adv.

For Respondent(s)
 Mr. Yash Pal Dhingra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr)Nos.1361, 1363, 1364 & 1365/2016

The respondent No.2 in all matters has already filed the counter affidavit. Await the return of service of notice already issued to the respondent No.1. However, Ld.counsel for the petitioner seeks and is given dasti in respect of the respondent No.1 through the Ld.standing counsel representing the State of U.P.

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SLP(Cr)No.1362/2016

Await the return of service of notice already issued to the respondent No.1. However, Ld.counsel for the petitioner seeks and is given dasti in respect of the respondent No.1 through the Ld.standing counsel representing the State of U.P.

The respondent Nos.2-6 have already filed the counter affidavit.

List the matter again on 09.09.2016.

(CHIRAG BHANU SINGH)
Registrar

SB